

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. 3038

TO BE ANSWERED ON THE 15TH MARCH 2021/ PHALGUNA 24, 1942 (SAKA)

Privatisation of Banks

3038. SHRI P.C. MOHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has shortlisted the banks for privatisation;
- (b) if so, the details thereof, bank-wise; and
- (c) the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) to (c): The Finance Minister, in her speech on the Union Budget for the year 2021-22, announced Government's intent to take up privatisation of two Public Sector Banks and approval of a policy of strategic disinvestment of Public Sector Enterprises (PSE). As per the New PSE policy for Atmanirbhar Bharat issued by the Department of Investment and Public Asset Management, recommendations shall be made by NITI Aayog with regard to Central PSEs under Strategic Sectors, which includes the Banking, Insurance and Financial Services Sector, and recommendations shall be considered and Central PSEs to be, *inter alia*, retained under Government control or considered for privatisation or merger or subsidiarisation with another PSE shall be approved by an Alternative Mechanism that has been approved by the Government. No proposal is currently under consideration of the said mechanism.
